

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No.24/TT/2013

Date: 22.2.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 315 MVA, 400/220/33 KV 3-phase Spare Transformer at Madurai SS & 400, 80 MVAR Spare reactor at Gooty SS under provision of Spare ICTs and Reactors for Southern Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 21.3.2013:-

Revised auditor certificates and relevant forms in case there is change of date of commercial operation in respect of Asset-1

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)